

शिक्षा, समाज कल्याण और संस्कृति मंत्री (डा० प्रताप चन्द्र चन्द्र) : (क) से (ग) . दिल्ली प्रशासन द्वारा दी गई सूचना के अनुसार केवल एक शिक्षक ने धरना देने की सूचना दी थी लेकिन उसने ऐसा कोई कदम नहीं उठाया है। उसने प्रशासन के अधिकारियों के विरुद्ध कुछ आरोप लगाए थे। वे निराधार पाए गए और सक्षम प्राधिकारी के आदेश से शिकायत फाइल कर दी गई थी।

Appraisal of National Seed Project

5499. SHRI HARIKESH BAHADUR: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether there is any truth in the large scale espionage activity as reported in May issue of Vikrant monthly, if so, enquiries in this regard made and the results achieved;

(b) as this information is being collected by the World Bank while formulating N.S.P. whether this information was passed on and action contemplated against such officials;

(c) whether the Government of India is aware that the Planning Commission opposed the National Seeds project but the bureaucrats in the Ministry are rushing through the project; and

(d) will the Honourable Minister for Agriculture and Irrigation place on the table of the House the appraisal report of the Planning Commission dated 25th October, 1976, so that the House has an opportunity to discuss the whole issue before a decision is taken by the Government on such a vital issue?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) and (b). A careful reading of the report in the May 1977 issue of 'Vikrant' does not indicate if any classified information has been passed on to the so called top international organisation. Government are of the view that only routine information which is commonly avail-

able has been provided to the World Bank. Therefore, the question of investigation or action against officials does not arise.

(c) and (d). The project proposal was considered by the Planning Commission and the Ministry of Finance. In the light of their views, the project details were further discussed with their representatives and now the revised Project is under consideration of the Government of India. It would be appropriate for the Government to take a view on the issue before the matter is debated on the Floor of the House.

Indian Institute of Management Bangalore

5500. SHRI K. LAKKAPPA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether the report appearing in Indian Express (Bangalore) and Kanadaprabha news papers from 7th to 14th June, 1977 regarding working of Indian Institute of Management, Bangalore, has come to the notice of his Ministry;

(b) if so, the steps his Ministry has taken in this regard; and

(c) if not, why action has not been taken?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) Yes, Sir.

(b) and (c). The matter has been brought to the notice of the Institute for appropriate action.

Acquisition of India Office Library in London

5501. SHRI SUSHIL KUMAR DHARA: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) what remains to be done by Government of India and Pakistan in-

dividually and/or collectively in the direction of acquisition of India Office Library in London;

(b) what are the difficulties which are still unsolved and efforts being made to solve them; and

(c) by what time the proceedings or acquisitions of the library are likely to be completed?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) to (c): The matter has been under negotiation with the Government of United Kingdom since 1947. Various implications regarding the issue of ownership of India Office building and its contents, including the Library have been under examination by the Government concerned. A draft Arbitration Agreement was received from the Government of the United Kingdom in 1968, but is still very much the subject of discussions. Government of India have been of the view that it would be helpful if a common approach is taken by the countries of the sub-continent in respect of this draft Arbitration Agreement. Efforts to arrive at an approach acceptable to the countries concerned have been resumed, but no concrete results have emerged so far.

**Complaints Against M/s. Jotindra Steel and Tubes Ltd.
New Delhi**

5502. SHRI SHIV SAMPATI RAM: Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state:

(a) whether there have been complaints against M/s. Jotindra Steel and Tubes Ltd., New Delhi for not supplying goods according to the specifications and supplying non-marked goods to various Government departments and particularly to sub-stores of various State Electricity Boards;

(b) whether the goods supplied is inspected by the team of D.G.S.&D. Inspectors;

(c) whether the goods are not supplied even after two months of the inspection by the Inspectors of D.G.S.&D.; and

(d) the action taken or proposed to be taken against the firm for not supplying goods as per specifications?

THE MINISTER OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI SIKANDAR BAKHT): (a) Yes, Sir. Against supply of Galvanised Iron Pipes made by the firm to various Indentors for the period 25th October, 1975 to 31st March, 1976, four complaints were received. Three of these complaints were subsequently withdrawn and one complaint is under investigation.

(b) Yes, Sir.

(c) No case has come to the notice of the Government where the goods were not supplied after two months or more from the time of inspection, though there was one separate case where seven weeks' delay was noticed which is being pursued with the firm.

(d) Does not arise.

**गुजरात में चीनी के कारखानों की
स्थापना**

5503. श्री धर्म सिंह भाई पटेल : क्या कृषि और सिंचाई मंत्री यह बताने की कृपा करेंगे कि :

(क) गुजरात राज्य में कितने और किन-किन स्थानों पर छोटे तथा बड़े चीनी कारखानों की स्थापना के लिये अब तक मंजूरी दे दी गई है और किन-किन स्थानों पर ये कारखाने स्थापित कर दिये गये हैं और कहां कहां काम चल रहा है और कहां अब तक काम शुरु नहीं हुआ है ;

(ख) चीनी कारखानों की स्थापना की मंजूरी के लिये 31 मार्च, 1977 को कितने आवेदन-पत्र विचाराधीन थे और इसके क्या कारण हैं ; और